

ITEM NO.803

Court 1 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).190/2022

SUSHIL BADGAIYA & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.40008/2022-GRANT OF INTERIM RELIEF and IA No.40009/2022-EXEMPTION FROM FILING AFFIDAVIT)

Date : 16-03-2022 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Krishnan Venugopal, Sr.Adv.(Mentioned by)  
Mr. Kaushik Mishra, Adv.  
Mr. Shivendra Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Upon being mentioned by Mr. Krishnan Venugopal, learned senior counsel for the petitioners, we deem it appropriate to direct the Registry to list the matter before the Bench presided over by Hon'ble Mr. Justice L. Nageswara Rao.

(SATISH KUMAR YADAV)  
DEPUTY REGISTRAR

(R.S. NARAYANAN)  
COURT MASTER (NSH)